

come under the domain of respective State Governments and UT Administrations. Under Sarva Shiksha Abhiyan (SSA), the Central Government provides financial assistance to State Governments and UTs for additional teachers to maintain Pupil Teacher Ratio as per the norms of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The Ministry of Human Resource Development does not maintain details and pay particulars of staff/teachers including PTIs under SSA engaged by State Governments, at the central level. Representations/complaints received on their salary and service conditions are forwarded to the respective State Governments and UT Administrations for appropriate action.

The State of Andhra Pradesh has informed that they have engaged 3920 Part-Time Instructors (PTIs) who are being, paid ₹ 6000 per month each and action for filling up the remaining 1732 vacancies has been initiated. The State has also informed that based on the representation from the Association of PTIs, salaries of PTIs are being credited to their respective individual accounts and instructions have been issued to re-engage the services of PTIs during the year 2015-16.

The State of Telangana has informed that 2989 PTIs were working during the academic year 2015-16. The services of PTIs are engaged every year in the State in the month of June after re-opening of the schools. State has reported that some ineligible candidates were working as PTIs and on verification of their qualifications, only 2102 eligible candidates were engaged as PTIs for the academic year 2016-17 at an honorarium of ₹ 6000 per month each.

#### **Financial assistance for primary/secondary and vocational education**

3255. KUMARI SELJA:

SHRI DARSHAN SINGH YADAV:

SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any financial assistance has been given to Uttar Pradesh, Maharashtra Haryana and West Bengal for primary, secondary and vocational education, if so, the details thereof; and

(b) the details of proposal or request received from the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRAKUSHWAHA): (a) and (b) Yes, Sir. The Right of Children to Free and Compulsory Education (RTE) Act, 2009, is effective from 1st April, 2010 in all States and UTs except Jammu and Kashmir. It provides for free and compulsory education

to every child in the age group of six to fourteen years in a neighbourhood school till the completion of elementary education. The Sarva Shiksha Abhiyan (SSA) programme has been designated as the vehicle to implement the provisions of the RTE Act, 2009.

All States and UTs submit their proposal under the SSA Programme through their Annual Work Plan and Budget (AWP&B). Based on their proposal, the Project Approval Board (PAB) in the Ministry of Human Resource Development approves an outlay as per the programmatic and financial norms of the scheme, which includes the share of both the centre and the states. Under the SSA programme, there is no component of Vocational Education. The details of the proposals and the releases under SSA to Uttar Pradesh, Maharashtra, Haryana and West Bengal during 2016-17 are given below:—

(₹ in lakh)

States	Proposal	Releases during 2016-17
Haryana	158169.8203	18699.88
Maharashtra	428564.87	60369.65
Uttar Pradesh	2495434.34	430674.00
West Bengal	556247.27	69357.13

The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was launched in March, 2009 with the objective of making good quality secondary education available, accessible and affordable to all young persons in the age group of 14-18 years. In the year 2013-14, the four other Centrally Sponsored Schemes viz., Information and Communication Technology in Schools, Girls Hostel, Vocational Education and Inclusive Education for Disabled at Secondary Stage (IEDSS) were subsumed under RMSA, so as to provide for convergence based implementation of RMSA with inclusion of aided schools and higher secondary segment for certain components.

The proposals and releases under RMSA, including vocational education, to Uttar Pradesh, Maharashtra, Haryana and West Bengal during 2016-17 are given below:—

(₹ in lakh)

States	Proposal	Releases during 2016-17
Haryana	116014.784	13698.05
Maharashtra	332130.26	8984.93
Uttar Pradesh	97697.37	17287.36
West Bengal	219079.75	1029.48

The details related to the proposals received and releases under the Vocational Education component alone of RMSA during 2016-17 are given below:—

(₹ in lakh)

States	Proposal	Releases during 2016-17
Haryana	16496.362	1039.39
Maharashtra	20722.910	206.82
Uttar Pradesh	8944.083	00.00
West Bengal	27165.500	00.00

#### Targets of global education

‡3256. SHRI LAL SINH VADODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether it is a fact that Government is lagging far behind in achieving the targets of global education;
- if so, whether Government is contemplating to take any steps to achieve the target; and
- if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) The Government is committed to provide equitable access to quality education to all sections of the society. Having nearly reached the goals/targets of universalizing elementary education, and making substantial gains in expanding access to secondary and higher education, the focus is on improving the quality of education at all levels so as to realize India's human resource potential to its fullest. Presently, the Government is in the process of formulating a New Education Policy to meet the changing dynamics of the population's requirement with regard to quality education, innovation and research, aiming to make India a knowledge superpower by equipping its students with the necessary skills and knowledge and to eliminate the shortage of manpower in science, technology, academics and industry.

Further, several initiatives are currently being undertaken to enhance the quality of education across the spectrum. In elementary education, the Sarva Shiksha Abhiyan (SSA) programme harmonized with Right to Education (RTE) aims for improvements in school infrastructure and also improving learning outcomes. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), ICT in Schools, Centrally Sponsored Scheme on Teacher Education

‡Original notice of the question was received in Hindi.